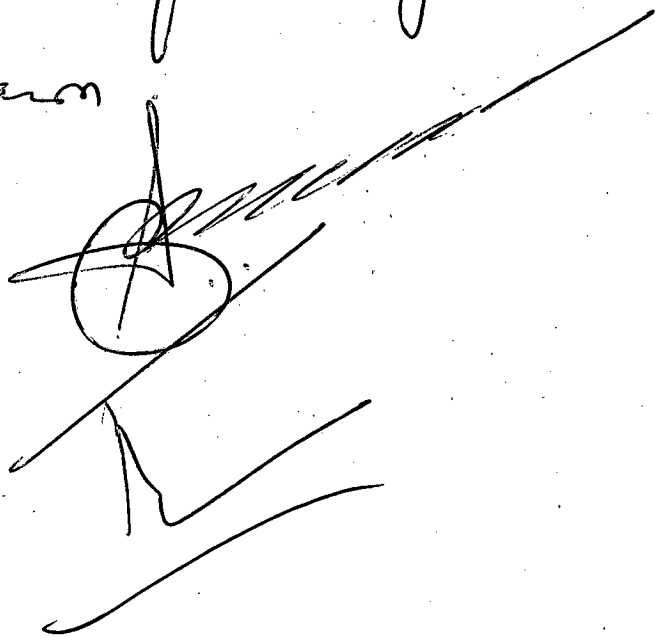


25.3.1988

Mr P.K. Dhakephalkar
Advocate for applicant
states that his matter
has neither been registered
nor admitted so far.

But he desires on instructions
from his client to withdraw
it.

Withdrawal permitted.
Matter disposed of as
withdrawn

A large, stylized handwritten signature or flourish, possibly reading 'S. M. S.', with a long horizontal line extending to the right and several curved lines below it.